

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3325  
ANSWERED ON:19.08.2004  
GUIDELINES FOR PETROL PUMPS ON HIGHWAYS  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether it is a fact that the Union Government has issued some new set of guidelines for specifications of petrol pumps on highways;
- (b) if so, the details of the same;
- (c) the total number of petrol pumps on highways;
- (d) the number of these petrol pumps come up to the standards which have so far been prescribed; and
- (e) the action being taken by Government against those petrol pumps which have not yet come up to the prescribed standard?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): The Government of India, in the Ministry of Road Transport and Highways (MORTH), have issued norms for access to fuel stations, service stations, etc., along the National Highways. These norms are applicable to all the new retail outlets (petrol pumps) being set up along the National Highways with effect from 17.10.2003.

(c): As on the 1st July, 2004, the total number of retail outlets that the four public sector oil marketing companies had along the National Highways was 7,896.

(d) & (e): All retail outlets along National Highways, being set up after 17.10.2003 are in line with the new norms laid down by MORTH. The outlets set up prior to 17.10.2003 have to comply with the earlier norms. In case of the retail outlets set up after 1983 on National Highways, the norms laid by Indian Roads Congress (IRC) in 1983 were to be fulfilled. The oil companies have initiated action to rectify the deficiencies, wherever necessary, to comply with the IRC norms. However, in respect of some retail outlets where compliance with the said norms is not feasible due to unavoidable reasons, MORTH has been requested for exempting those retail outlets from compliance to IRC norms.